

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA**

**UNSTARRED QUESTION NO.555  
TO BE ANSWERED ON 20.07.2022**

**ONGOING/PENDING RAILWAY PROJECTS IN KERALA**

**555. DR. M.P. ABDUSSAMAD SAMADANI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of the ongoing and pending railway projects in the state of Kerala especially in Palakkad Division; project/area-wise;**
- (b) the details of targets fixed during the current year for development of new lines/gauge conversion/ doubling projects in Kerala;**
- (c) the details of the funds allocated for the development of railway projects in Kerala in the budget during 2020-21, 2021-22 and 2022-23;**
- (d) the details of the steps taken by the Railways to speed up these pending railway projects in Kerala; and**
- (e) the time schedule by which these projects are likely to be completed?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 555 BY DR. M.P. ABDUSSAMAD SAMADANI TO BE ANSWERED IN LOK SABHA ON 20.07.2022 REGARDING ONGOING/PENDING RAILWAY PROJECTS IN KERALA**

**(a) to (e): Railway projects are sanctioned and taken up Zonal Railway-wise and not State-wise/division-wise as the Railway's projects may span across various State boundaries/division. However, as on 01.04.2022, total 8 projects (02 new lines and 06 doubling) of total length 435 Km, costing ₹9,360 crore, falling fully/partly in the State of Kerala (including Palakkad division) are in different stages of planning/sanctioning/execution, out of which 8 Km length has been commissioned and an expenditure of ₹2,462 crore has been incurred upto March, 2022. These include:-**

- 02 new line projects of total length 146 Km, costing ₹2,953 crore. An expenditure of ₹303 crore has been incurred upto March, 2022.**
- 6 doubling projects of total length 289 Km, costing ₹6,407 crore, out of which 8 Km length has been commissioned and an expenditure of ₹ 2,159Cr. has been incurred upto March, 2022.**

**Railway Projects in Kerala are covered by Southern Railway (SR). Railway Zone-wise details of all ongoing Railway projects including cost, expenditure and outlay are made available in public domain on Indian Railways website i.e. [www.indianrailways.gov.in](http://www.indianrailways.gov.in) > Ministry of Railways > Railway Board > About Indian Railways > Railway Board Directorates > Finance (Budget) > Rail Budget/Pink Book (Year) > Railway wise Works Machinery and Rolling Stock Programme.**

**Since 2014, there has been substantial increase in Budget allocation and commensurate commissioning of projects. Average annual Budget allocation for Infrastructure projects and Safety works, falling fully/ partly in State of Kerala, during 2014-19 has been enhanced to ₹950 crore per year from ₹372 crore per year during 2009-14, which is 155% more than average annual budget allocation during 2009-14. These allocation have been increased to ₹667 crore in financial year 2019-20 (79% more than average annual budget allocation of 2009-14), ₹688 crore in financial year 2020-21 (85% more than average annual budget allocation of 2009-14) and ₹1,866 crore in financial year 2021-22 (402% more than average annual budget allocation of 2009-14). For financial year 2022-23, budget outlay of ₹1,085 crore has been provided for these works, which is 192% more than average annual budget outlay of 2009-14.**

**During 2014-22, 107 km sections (29 km of Gauge conversion and 78 km of Doubling projects) falling fully/partly in the State of Kerala have been commissioned at an average rate 13.38 km per year, which is 26.23% more than average commissioning during 2009-14 (10.60 km/year).**

**Various steps being taken by the Government for effective and speedy implementation of rail projects include (i) setting up of Gati Shakti Directorate in Ministry of Railways & Gati Shakti Units in divisions (ii) prioritisation of projects (iii) substantial increase in allocation of funds on priority projects (iv) delegation of powers at field level (v) close monitoring of progress of project at various levels, and (vi) regular follow up with State Governments and concerned authorities for expeditious land**

**acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.**

**The completion of any Railway project(s) depends on various factors like deposition of cost share by cost sharing authority in cost sharing project(s), quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project(s). As such, confirmed completion time of project(s) cannot be ascertained at this stage. Nevertheless, every effort is being made to execute the project(s) expeditiously.**

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